COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

EP NO. 1 OF 2017 IN APPEAL NO. 228 OF 2012

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. SNJ Sugars & Products Ltd. ...Appellant(s)

Vs.

Transmission Corporation of Andhra Pradesh Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.

Mr. A.Sashidharan

Mr. A. Venayagam Balan

Counsel for the Respondent(s) : Mr. Basava Prabhu S.Patil, Sr. Adv.

Mr. Rakesh K. Sharma for R.1 to 3

<u>ORDER</u>

We have heard learned counsel for the parties.

Order is Reserved.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt